

## NOTICE

In partial modification to the Judicial Assignment at the High Court of **Bombay at Goa, Panaji**, which has come into effect from 4<sup>th</sup> November 2019 (Partially modified from 1<sup>st</sup> December 2019), it is hereby notified for the information of Advocates and parties appearing in person that the Honourable the Chief Justice is pleased to approve following partial modification with effect from **9<sup>th</sup> December 2019** :

Present sitting	Assignment
The Hon'ble Shri. Justice <b>M. S. SONAK</b>  <b>AND</b>  The Hon'ble Smt. Justice <b>MUKULIKA SHRIKANT JAWALKAR</b>  <b>Commercial Appellate Division Bench</b>	For admission, hearing and order matters therein :- All Division Bench work.

High Court, Appellate Side,  
Bombay.

By Order

Date : 5<sup>th</sup> December 2019

Sd/-  
(V. R. Kachare)  
I/c Registrar (Judl-I)